

राष्ट्र निर्माण पार्टी

(भारत निर्वाचन आयोग द्वारा पंजीकृत राजनैतिक दल)

RASHTRA NIRMAN PARTY

केन्द्रीय कार्यालय

A - 41, लाजपत नगर - II

नई दिल्ली - 110024

फोन - 011 - 45791152, 29842527

ईमेल- rashtranirmanparty@gmail.com

USNM

प्रान्तीय कार्यालय

मोदीपुरम बाईपास निकट रेलवे फाटक

मेरठ, उत्तर प्रदेश

फोन - 0121- 3191555

मोबाईल नः 09971284450, 09917063562

17) (27)

To,
Mr. Mallick
The Election Commission of India,
New Delhi



27-09-2013

Subject: To Submit the Audit report of Financial Year 2012-2013

I, Varun Veer Secretary of Rashtra Nirman Party has submitting the audit report of the financial year 2012-2013. Kindly received the original copy for the same.

For any further details and query you may kindly contact at 011-41551277, 24652418.

Thanking you,

Your's truly,

विक्रम सिंह
For Rashtra Nirman Party
ठाकुर विक्रम सिंह
राष्ट्रीय अध्यक्ष
राष्ट्र निर्माण पार्टी

(President)

डा. वरुण वीर
राष्ट्रीय महासचिव
राष्ट्र निर्माण पार्टी

(General Secretary)

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SI No 4 CK

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YOGESH KAPOOR & ASSOCIATES

Chartered Accountants

102-A, Cycle Market, Jhandewalan Extn., New Delhi-55
Phone : 011-23683536, Mobile : 9810312532
E-mail : yka.yogesh@gmail.com, Website : www.cayogeshkapoor.com

U/S (MM)

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Auditor's Report

m- 30/9/13
PREMS
sk. SKV
30/9/13

- We have audited the attached Balance Sheet of M/s RASHTRA NIRMAN PARTY (hereinafter referred to as 'Party') (PAN: AABAR1921M) as at **March 31, 2013** and also the Income and Expenditure Account for the year ended on that date annexed thereto. These financial statements are the responsibility of the Party's management. Our responsibility is to express an opinion on these financial statements based on our audit.
2. We conducted our audit in accordance with auditing standards generally accepted in India. Those Standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statement presentation. We believe that our audit provides a reasonable basis for our opinion.
 3. we report that:
 - i. We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purposes of our audit;
 - ii. In our opinion, proper books of account have been kept by the Party so far as appears from our examination of those books;
 - iii. The balance sheet and Income and Expenditure account dealt with by this report are in agreement with the books of accounts;
 - iv. In our opinion and to the best of our information and according to the explanations given to us, the said accounts give a true and fair view :
 - a) in the case of the balance sheet, of the state of affairs of the Party as at March 31, 2013;
 - b) in the case of the Income and Expenditure Account, of the Excess of Expenditure over Income for the year ended on that date.

For YOGESH KAPOOR & ASSOCIATES
Chartered Accountants



(CA. YOGESH KAPOOR)
Proprietor
(M. No. 098194)

Place: NEW DELHI

Date: 18/09/2013

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AUDITED FINANCIAL STATEMENTS

OF

THE

RASHTRA NIRMAN PARTY

(Reg.office at : D – 25, Defence Colony, New Delhi – 110024)

FOR

THE YEAR ENDED ON

31st MARCH 2013

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RASHTRA NIRMAN PARTY
D-25, DEFENCE COLONY, NEW DELHI - 110024

BALANCE SHEET
AS ON 31.03.2013

LIABILITIES			ASSETS		
Previous Year Amount in Rs.	Annexure Number	Current Year Amount in Rs.	Previous Year Amount in Rs.	Annexure Number	Current Year Amount in Rs.
10,000.00	D	10,000.00	1,150,822.40	A	939,308.87
5,153,675.10	E	1,097,810.38			
236,843.50	F	300,278.01	4,187,779.20	B	427,234.52
			61,917.00	C	41,545.00
5,400,518.60		1,408,088.39	5,400,518.60		1,408,088.39

Significant Accounting Policies & Notes on Accounts—Annexure 'G'

for Rashtra Nirman Party

Sanjay Singh
(President)

Rabul Hasan
(Treasurer)

as per our report of even date annexed
for YOGESH KAPOOR & ASSOCIATES
Chartered Accountants



(CA. YOGESH KAPOOR)
Proprietor
M.No. 098194

Place : New Delhi
Date : 18-09-2013

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Schedule of Fixed Assets as on 31.03.2013

Sl.	Name of Assets	Rate of Depreciatopn	Balance as on 01.04.2012	Additions During the Year	Transfer/ Sale During the year	Total	Depreciation for the year	Balance as on 31.03.2013
1	Computers	60.00	134,956.50	-	-	134,956.50	80,973.90	53,982.60
2	Banner Bords etc	15.00	19,147.50	-	-	19,147.50	2,872.13	16,275.38
3	Furntiure & fixture	10.00	3,135.00	-	-	3,135.00	313.50	2,821.50
4	Mobile Phone	15.00	7,045.00	-	-	7,045.00	1,056.75	5,988.25
5	Vehecal	15.00	954,487.15	-	-	954,487.15	143,173.07	811,314.08
6	Walk Talky	15.00	32,051.25	-	-	32,051.25	4,807.69	27,243.56
7	Inverter	15.00	-	25,510.00	-	25,510.00	3,826.50	21,683.50
			1,150,822.40	-	-	1,150,822.40	237,023.54	939,308.87

for Rashtra Nirman Party

Pran Pr
(President)

Rahul
(Treasurer)

(General Secretary)

as per our report of even date annexed
for **YOGESH KAPOOR & ASSOCIATES**
Chartered Accountants



(CA. YOGESH KAPOOR)
Proprietor
M.No. 098194

Place:- NEW DELHI
Date:- 18-09-2013

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RASHTRA NIRMAN PARTY
D-25, DEFENCE COLONY, NEW DELHI - 110024

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PREVIOUS YEAR AMOUNT (Rs.)	PARTICULARS	CURRENT YEAR AMOUNT (Rs.)
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CORPUS FUND AS ON 31.03.2013 Annexure "D"

10,000.00	Opening Balance	
	Add: 1) Donations received during the year towards Corpus Fund	10,000.00
10,000.00		10,000.00

GENERAL FUND AS ON 31.03.2013 Annexure "E"

<i>Income & Expenditure Account</i>		
5,153,675.10	Opening Balance	5,153,675.10
	Add:- Excess of Income Over Expenditure transferred from Income & Expenditure A/c	(4,055,864.73)
		1,097,810.38

CURRENT LIABILITIES AS ON 31.03.2013 Annexure "F"

30,190.00	Yogesh Kapoor & Associates	52,662.00
154,968.00	Salary Payble	129,100.00
1,378.00	Telephone and Electricity Expenses Payble	1,886.76
30,000.00	Accounting Charges Payable	60,000.00
20,307.50	TDS Payable	-
	Conveyance Expense Payable	56,629.25
236,843.50		300,278.01

for Rashtra Nirman Party


 (President)
 
 (General Secretary)


 (Treasurer)

Place : New Delhi
Date : 18-09-2013



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RASHTRA NIRMAN PARTY
D-25, DEFENCE COLONY, NEW DELHI - 110024

PREVIOUS YEAR AMOUNT (Rs.)	PARTICULARS	CURRENT YEAR AMOUNT (Rs.)
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CURRENT ASSETS AND LOAN & ADVANCES AS ON 31.03.2013

A. CURRENT ASSETS

Annexure "B"

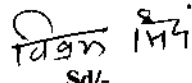
3,936,711.20	1. Balance with Bank	398,540.91	398,540.91
171,208.00	2. Cash in Hand		28,693.61
79,860.00	3 Recoverable from Asta Guru . Com		-
251,068.00			427,234.52

B. LOAN & ADVANCES

Annexure "C"

26,000.00	1. Advance Salary		26,500.00
18,750.00	2. Prepaid Amc Charges		-
17,167.00	3. Prepaid Insurance		15,045.00
61,917.00			41,545.00

for Rashtra Nirman Party


Sd/-
(President)


Sd/-
(General Secretary)


Sd/-
(Treasurer)

Place : New Delhi
Date : 18-09-2013



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RASHTRA NIRMAN PARTY

D-25, Defence Colony, New Delhi-110024

ANNEXURE-"G"

SIGNIFICANT ACCOUNTING POLICIES AND NOTES ON ACCOUNTS FOR THE YEAR ENDED 31.03.2013

SIGNIFICANT ACCOUNTING POLICIES

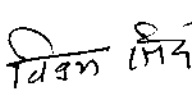


ACCOUNTING CONCEPTS

- a) The Books of accounts are maintained as per mercantile system of accounting and income and expenditure are recognized on accrual basis.
- b) Financial statements are based on historical cost. These costs are not adjusted to reflect the impact of the changing value of purchasing power of money.
- c) Accounting Policies not specifically referred to otherwise are consistent and in consonance with generally accepted accounting principles followed.

NOTES ON ACCOUNTS

The Political Party has been formed on 15/06/2010 and the party has been registered as a Political Party u/s 29A of the People Representation Act, 1951 with effect from 10-06-2011.

For RASHTRA NIRMAN PARTY

		
President (Thakur Vikram Singh)	General Secretary (Varun Veer)	Treasurer (Rahul Arya)

As per our report of even date annexed

For YOGESH KAPOOR &

ASSOCIATES

Chartered Accountants



(CA. YOGESH KAPOOR)

Proprietor

Place : New Delhi

Date : 18-09-2013

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RASHTRA NIRMAN PARTY

D-25, DEFENCE COLONY, NEW DELHI - 110024

Details of UP Election Expenses.

For the year ended on 31.03.2013

Amount(Previous Year)	Particulars	Amount(Current Year)
6,538,093.00	Advertisement & Publicity Expenses	-
18,005.00	Other Expenses	-
214,598.00	Travel Expenses on Car, Other Wheelers	-
22,128.00	Travelling Expenses	-
15,350.00	Travelling Expenses - Lodging & Bording	-
754,700.00	Paid to Candidates for Election	-
121,797.00	Advertisement & Publicity-Individual Candidate.	-
7,684,671.00	Total	-

Details of Delhi MCD Expenses.

For the year ended on 31.03.2013

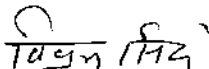
Amount(Previous Year)	Particulars	Amount(Current Year)
864,717.00	Advertisement & Publicity Expenses	232,160.00
35,000.00	Campaign Expenses	-
-	Printed Material, Manifesto & Pamphlets etc	272,600.00
-		-
899,717.00	Total	504,760.00

Details of Expenses on Genral Party Propoganda.

For the year ended on 31.03.2013

Amount(Previous Year)	Particulars	Amount(Current Year)
702,716.00	Advertisement & Publicity Expenses	190,037.00
14,400.00	Meeting Expenses	166,366.00
717,116.00	Total	356,403.00

for Rashtra Nirman Party



(President)



(General Secretary)



(Treasurer)

Place : New Delhi

Date : 18-09-2013

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